

(a) whether Government have seen the press reports appearing in the Hindustan Times dated the 31st July, 1983 wherein it has been stated that Gandhi Peace Foundation and its allied Organisations facing inquiry did not turn up before the Commission ;

(b) whether it has also been stated that documents required by the Kudal Commission are not supplied by them to the Commission ;

(c) what action Government propose to take in regard thereto ; and

(d) the progress made by the Kudal Commission in this regard so far ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) The matter is already before the Commission of Inquiry. Necessary action will be taken by the Commission.

(d) The Commission is seized of the matter.

Fire Arms for Minorities in Punjab

4884. SHRI G. NARASIMHA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that the minorities in Punjab are feeling insecure and they have requested Government to permit them to keep arms for their safety ;

(b) if so, whether any such request has been received by Government ; and

(c) if so, their reaction in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) :

(a) to (c) The Government of Punjab have informed that effective measures have been taken for protection of the people in the State. The applications received from individuals for grant of arms licence are considered on merits. A number of arms licences have been granted to individuals on grounds of self-defence.

Number of IPS Personnel in States

4885. SHRI MUZAFFAR HUSAIN : Will the Minister of HOME AFFAIRS be pleased to state the number of personnel in the Indian Police Service (IPS), State-wise ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) :

As on 1-1-1983 the sanctioned strength of the Indian Police Service was 2620. Details of IPS officers sanctioned for each cadre is given in the attached statement.

Statement*Sanctioned strength of the Indian Police Service as on 1-1-1983*

S. No.	Name of the Cadre	Total authorised strength
1.	Andhra Pradesh	150
2.	Assam-Meghalaya	121
3.	Bihar	195
4.	Gujarat	135
5.	Haryana	80
6.	Himachal Pradesh	54
7.	Jammu and Kashmir	49
8.	Karnataka	110
9.	Kerala	93
10.	Madhya Pradesh	226
11.	Maharashtra	178
12.	Manipur-Tripura	72
13.	Orissa	111
14.	Punjab	110
15.	Rajasthan	122
16.	Sikkim	14
17.	Tamil Nadu	130
18.	Union Territories	93
19.	Uttar Pradesh	350
20.	West Bengal	219
Total :		2620